

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

23.

CP/337(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.05.2024**

NAME OF THE PARTIES:

Umakant Aggarwal
Vs
Umash Creations Pvt Ltd

SECTION: 241-242(4) OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Amey Hadwale a/w Mr. Amir Arsiwala, Ld. Counsel for the Respondent present. Mr. Ashish O. Lalpuria, Ld. Counsel for the Petitioner present.
2. On the request of both the parties, list this matter for hearing on **20.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)